

Finance Minister's Visit to U.P.

3210. **Shri Kindar Lal:** Will the Minister of Finance be pleased to state:

(a) whether it is a fact that he visited Uttar Pradesh in April, 1965 and had discussions with the Ministers of U.P. about the financial matters of Fourth Five Year Plan;

(b) whether it is also a fact that the Government of Uttar Pradesh demanded financial assistance for the work of draught in that State because due to water logging annually crops are damaged seriously in the province; and

(c) if so, the Central Government's reaction thereto?

The Minister of Finance (Shri T. T. Krishnamachari): (a) Yes, Sir.

(b) and (c). The problems of water-logging and drainage in parts of the State were discussed, including the arrangements for financing schemes in this behalf. The State Government was asked to prepare a com-

prehensive plan, in consultation with the Planning Commission, to deal with the problem.

Slum Clearance Schemes

3211. { **Shrimati Maimoona Sultan:**
Shri Yudhvir Singh:
Shri Jagdev Singh Siddhanti:

Will the Minister of Works and Housing be pleased to state:

(a) whether Government have sanctioned a sum of Rs. 330.20 lakhs to various States for their slum clearance schemes;

(b) if so, the State-wise allocation of this aid; and

(c) the number of slum dwellers and slum dwellings in each State?

The Minister of Works and Housing (Shri Mehr Chand Khanna): (a) Yes, during the year 1964-65.

(b) A statement giving the required information is as follows:

Name of State	(Rs. in lakhs)		
	Loan	Grant	Total
Bihar	18.75	18.75	37.50
Gujarat	17.07	17.07	34.14
Jammu and Kashmir	6.00	6.00	12.00
Kerala	3.33	2.66	4.99
Madhya Pradesh	6.17	6.16	12.33
Madras	22.50	22.50	45.00
Maharashtra	45.00	45.00	90.00
Mysore	2.22	2.22	4.44
Orissa	1.88	1.87	3.75
Punjab	2.25	2.25	4.50
Rajasthan	0.38	0.37	0.75
Uttar Pradesh	9.00	9.00	18.00
West Bengal	31.40	31.40	62.80
	164.95	165.25	330.20